

आयकर अपीलीय अधिकरण, 'ए' न्यायपीठ, चेन्नई  
**IN THE INCOME TAX APPELLATE TRIBUNAL  
'A' BENCH, CHENNAI**

श्री महावीर सिंह, उपाध्यक्ष एवं श्री मंजुनाथ. जी, लेखा सदस्य के समक्ष  
**BEFORE SHRI MAHAVIR SINGH, HON'BLE VICE PRESIDENT AND  
SHRI MANJUNATHA. G, HON'BLE ACCOUNTANT MEMBER**

आयकर अपील सं./ITA No.: **392/Chny/2022**

निर्धारण वर्ष / Assessment Year: 2017-18

Uniphore Software Systems Pvt Ltd.,  
Module No.5, 1st Floor, Kangam Road, Taramani,  
Chennai, – 600 020.

Principal Commissioner of  
Income Tax -3,  
Chennai.

**[PAN:AAACU-9907-D]**

(अपीलार्थी/Appellant)

(प्रत्यर्थी/Respondent)

अपीलार्थी की ओर से/Appellant by

: Shri. K. Vinoth, CA

प्रत्यर्थी की ओर से/Respondent by

: Shri. R. Mohan Reddy, CIT

सुनवाई की तारीख/Date of Hearing

: 13.04.2023

घोषणा की तारीख/Date of Pronouncement

: 13.04.2023

**आदेश /ORDER**

**PER MANJUNATHA. G, ACCOUNTANT MEMBER:**

This appeal filed by the assessee is directed against the order of learned Principal Commissioner of Income Tax, Chennai, passed u/s. 263 of the Income-tax Act, 1961 (hereinafter referred to as "the Act") dated 29.03.2022 and pertains to assessment year 2017-18.

2. The Ld. Counsel for the assessee, at the time of hearing, referring to letter filed by the assessee dated 03.04.2023 submitted that the assessee wants to withdraw the appeal filed against order

of the PCIT passed u/s. 263 of the Act, because in consequential assessment proceedings, the AO has not made any additions on the issue taken up by the PCIT for revisions proceedings. The Id DR, present for the revenue, on the other hand submitted that the assessee has filed a consequential assessment order passed by the AO u/s. 143(3) r.w.s. 263 of the Act, as per which the AO has not made any additions and thus, as per application of the assessee, the appeal may be dismissed.

3. Having heard both the sides and considered petition filed by the assessee dated 03.04.2023, for the reasons stated in the application filed by the assessee, we dismiss appeal filed by the assessee as withdrawn.

4. In the result, appeal filed by the assessee is dismissed as withdrawn.

Order pronounced in the Open court on 13<sup>th</sup> April, 2023 at Chennai.

**Sd/-**  
**(महावीर सिंह )**  
**(MAHAVIR SINGH)**  
उपाध्यक्ष /Vice President

**Sd/-**  
**(मंजुनाथ. जी)**  
**(MANJUNATHA. G)**  
लेखासदस्य/Accountant Member

चेन्नई/Chennai,

दिनांक/Dated, the 13<sup>th</sup> April, 2023

**JPV**

आदेश की प्रतिलिपि अग्रेषित/Copy to:

- |                        |                          |                              |
|------------------------|--------------------------|------------------------------|
| 1. अपीलार्थी/Appellant | 2. प्रत्यर्थी/Respondent | 3. आयकर आयुक्त (अपील)/CIT(A) |
| 4. आयकर आयुक्त/CIT     | 5. विभागीय प्रतिनिधि/DR  | 6. गार्ड फाईल/GF             |